

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

11. C.P.(IB)-654(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: Changes Advertising

v/s.

Neptune Developers Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner is present. No representation for the Respondent. Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service. List this matter on 20.03.2020 for further consideration.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)